

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 25.06.2020 (THURSDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson and Hon'ble Mr. Alok Srivastava, Member (Technical)**

## **For Admission (Fresh Case)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 566 of 2020	Shruti Impex Vs. N. R. Commercials Pvt. Ltd.	Bhanu Gupta	

## **After the above**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Mr. Alok Srivastava, Member (Technical)**

## **For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 205 of 2020 & I.A. No. 1454 of 2020	Kodeboyina Srinivas Krishna Vs. PVM Innvensys Pvt. Ltd. & Anr.	Abishek Amritanshu	A Nagaraj Kumar
<b>2.</b>	Comp. App. (AT) (Ins) No. 535 of 2020 & I.A. No. 1470 of 2020	Ankit Bhupendra kumar Patel (Suspended Director of Polygold Pre-Cured Systems Ltd.) Vs. Pradyuman Kumar DW Arka Das Patel & Ors.	Varsha Banerjee	Singhvi Parag Sheth-IRP

## **For Admission (Fresh Cases)**

<b>3.</b>	Comp. App (AT) (Ins) No. 157 of 2020	Ashok Kriplani, Resolution Professional of Dreamz Infra India Ltd. Vs. Assistant Commissioner, South Sub- Division	Vinod Chaurasia	
<b>4.</b>	Comp. App. (AT) (Ins) No. 525 of 2020	Switching AVO Electro Power Ltd. Vs. Ambient Computronics Pvt. Ltd.	Abhay K. Das	
<b>5.</b>	Comp. App. (AT) (Ins) No. 565 of 2020	Prashant Goyal Suspended Director, Baldeo Metals Pvt. Ltd. Vs. Tata Capital Financial Services Ltd. & Anr.	Gaurav Srivastava	

<b>6.</b>	Comp. App. (AT) (Ins) No. 567 of 2020	Horizon Dwellings Pvt. Ltd. Vs. Manoj Kumar Das & Anr.	Soumya Roop Sanyal	Nirnay Gupta
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**For Admission (After Notice)**

<b>7.</b>	Comp. App. (AT) (Ins) No. 412 of 2020	Apya Capital Services Pvt. Ltd. Vs. Guardian Homes Pvt. Ltd.	Bani Dikshit	
<b>8.</b>	Comp. App. (AT) (Ins) No. 434 of 2020	Anirudh Kumar Vs. IBM India Pvt. Ltd.	Himanshu Harbola	
<b>9.</b>	Comp. App. (AT) (Ins) No. 439 of 2020	Raunaq EPC International Ltd. Vs. Hiranmaye Energy Ltd. Formerly known as India Power Corporation (Haldia) Ltd.	Praveen K. Mittal	
<b>10.</b>	Comp. App. (AT) (Ins) No. 440 of 2020	Edelweiss Asset Resolution Company Ltd. Vs. Viceroy Hotels Ltd., Represented through Resolution Professional & Anr.  <b>With</b>	Arjun Krishnan	Shashank Agarwal
<b>11.</b>	Comp. App. (AT) (Ins) No. 441 of 2020	Vistara (ITCL) India Ltd. Vs. Viceroy Hotels Ltd., Represented through Resolution Professional & Anr.	Arjun Krishnan	Shashank Agarwal
<b>12.</b>	Comp. App. (AT) (Ins) No. 450 of 2020	Government of India, Through office of the Deputy Commissioner GST & Central Excise, Balasore Division Vs. Bhuvan Madan, Resolution Professional of Ferro Alloys Corporation Ltd. & Ors.	Prasenjeet Mohapatra	Nikhil Mathure
<b>13.</b>	Comp. App. (AT) (Ins) No. 451 of 2020	Sun Paper Mill Ltd. Vs. S Dhanapal & Ors.	Aditya Verma	
<b>14.</b>	Comp. App. (AT) No. 71 of 2020	Aster Venture Pvt. Ltd. Vs. Registrar of Companies, Mumbai	Dr. Ravindra Chingale	

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Registrar